

Manufacture of Aircraft Accessories

1560. SHRI D. C. SHARMA : Will the Minister of DEFENCE be pleased to state :

(a) whether the proposals for providing facilities for manufacturing aircraft accessories at the Hindustan Aeronautics Ltd., have been finalised;

(b) if so, the details thereof; and

(c) the action taken so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) The Accessories Factory will be set up as a separate Division of HAL. It will take up the manufacture of various aircraft accessories such as flight and general instruments, pressurisation, airconditioning and oxygen equipment, hydraulic equipment, wheels and brakes and ejection seats. The estimated capital cost of the project is Rs. 433 lakhs.

(c) The Hindustan Aeronautics Ltd. have appointed a Chief Project Officer for the project and detailed planning is being taken in hand for the construction of the

factory, procurement of plant and machinery, etc. HAL have already entered into licence agreement with some foreign manufacturers and negotiations with some others are under way. The site for the project has also been selected.

U.K.'s Policy for Import of Jute Manufactures

1561. SHRI D. C. SHARMA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether the new policy of U. K. for import of jute manufactures has been unhelpful to the Indian jute industry;

(b) whether it is a fact that exports of Jute manufactures from India have been going down since 1956; and

(c) if so, the steps proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) The new policy of U. K. for import of Jute manufactures came into effect from 1-5-1969. It is too early to have an assessment of its impact on our exports of jute goods at this stage.

(b) The export of jute manufactures to U.K. since 1956 are—

Year	Qty '000' tonnes					Value
	Hessian	Sacking	Others	Total	Value Rs. lakhs	
1	2	3	4	5	6	
1956-57	42.1	11.1	2.7	55.9	846	
1957-58	27.3	8.7	2.4	38.4	560	
1958-59	42.9	12.8	3.2	58.4	813	
1959-60	36.2	12.1	3.2	51.5	716	
1960-61	36.1	10.5	3.7	50.3	909	
1961-62	28.3	9.4	3.1	40.6	764	
1962-63	31.6	6.3	3.4	41.3	770	
1963-64	32.4	7.9	3.0	43.3	716	

1	2	3	4	5	6
1964-65	31.1	10.3	4.0	45.4	763
1965-66	31.9	4.4	3.0	39.3	834
1966-67	19.7	3.0	1.4	24.1	766
1967-68	29.9	3.7	1.5	35.1	1002
1968-69	13.4	0.7	0.8	14.9	447

(c) The industry and exporters have been urged to take maximum advantage of the new scheme particularly the provision relating to liberal imports for purposes of re-exports with a view to stepping up India's exports of jute goods to U.K.

Regional Test House for Export Goods

1562. SHRI D. C. SHARMA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether Government are considering the establishment of a Regional Test House with the assistance of the U.N. Development Programme, to test the quality of goods for exports;

(b) if so, the decision taken in the matter; and

(c) the site chosen for the purpose and its outlay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) (a) to (c). Attention is invited to the reply given in the Lok Sabha on 23rd April, 1969 to Question No. 7303 put down by Shri Ram Avtar Sharma. There is no change in the position. The proposal under consideration of the Government involves substantial financial outlay and it may take some time to arrive at a final decision.

Collective Security Plan for Asia

1563. SHRI SURENDRANATH DWIVEDI :

SHRI PRAKASH VIR SHASTRI:
SHRI K. D. TRIPATHI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether during the course of her

recent tour in Japan and Indonesia, the Prime Minister discussed the question of collective security plan for Asia ; and

(b) whether this discussion was based on the proposed Asian Security Plan by Premier Kosygin or an independent proposal was advanced by any of the participants in the discussion either in Japan or in Indonesia?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) No, Sir.

(b) Does not arise.

Forwarding of application of Employee working in Ordnance Factory

1564. SHRI YAMUNA PRASAD MANDAL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the applications for employment in other Government/semi-Government Departments/ U.P. S.C. examinations of employees working in Ordnance Factories are forwarded through the Director General of Ordnance Factories, whose office is situated in Calcutta with the result that in most of the cases applications reach the department inviting them much later than the last date prescribed;

(b) whether it is also a fact that only 2 applications of an employee are forwarded in a year;

(c) whether it amounts to denial of opportunity to an employee to rise in life; and

(d) if so, whether Government propose to give powers of forwarding application to the General Managers or streamline the process in some other way so as to reduce delay and also increase the limit of the number of applications ?